

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2001/ 106 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri D. Ullah,
District and Sessions Judge,
Cachar, Silchar.

Dated Guwahati, the 7th January, 2021.

Sub:- **Casual leave and station leave permission.**

Ref:- Your letter No. JCD.1/18/21/87 Dated 5th day of January, 2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 11.01.2021 and 12.01.2021, along with station leave permission from the evening of 08.01.2021 till the evening of 17.01.2021, has been granted. Further, the Addl. District & Sessions Judge, Cachar, Silchar and in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2001/107 /A, dated 7.1.2021

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)